

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

O.A. No. 157/2023/EZ

In the matter of:

**Illegal Mining 3 killed, 10 Missing
After Cave in News Item published
In the Times of India**

Dt. 13.10.2023 Kolkata

... Applicant(s)

SI. No. 19/2023

**AFFIDAVIT FILED BY THE DISTRICT MAGISTRATE, PASCHIM
BARDHAMAN, (RESPONDENT NO. 2)**

I Sri S. Ponnambalam S., Son of Sri Sonaimuthu P. aged about 38 years, by faith Hindu, by occupation Service, working for gain as the District Magistrate & Collector, Paschim Bardhaman residing at Palm Villa, Opposite Polo Ground, Asansol, District- Paschim Bardhaman, West Bengal, do hereby solemnly affirm and state as follows-

1. I am the District Magistrate & Collector, Paschim Bardhaman. I have duly consulted the records available in my office and thereafter, I have made myself well acquainted with the facts and circumstances of the case and, as such, am competent to affirm this Affidavit.



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2. That this affidavit is being affirmed pursuant to the solemn order passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, in short Hon'ble N.G.T., E.Z., KOL on 17.10.2023 wherein Hon'ble N.G.T., E.Z., KOL was pleased to take cognizance of the said matter suo-motu and directed the answering State Respondent being arrayed as one of the parties in the said Original Application to file counter affidavit in respect of "Illegal Mining: 3 killed, 10 missing after cave-in in West Bengal's Egra" within the period stipulated by Hon'ble N.G.T., E.Z., KOL in the order aforesaid, which has been served upon the office of the District Magistrate and Collector, Paschim Bardhaman through an e-mail dated 31.10.2023 by Learned State Advocate appearing on behalf of the State Respondent through virtual mode on the date of hearing.

3. That it is humbly submitted that the area in question wherein the incident took place is exclusively under the operational control of the Respondent No.1.

4. That subsequent thereto, by way of a communiqué bearing Memo No. 522/XLVI/LAW/DM-2023 dated 06.11.2023, the General Manager, Eastern Coalfields Limited, Sripur Satgram area and the General Manager, Kunustoria area, Eastern Coalfields Limited were requested to inform the answering respondent by transmitting a report as regards the occurrence of the incident considered by Hon'ble N.G.T., E.Z., KOL while adjudicating the instant Original Application, the said Report is awaited till date.

The photocopies of the communications, as referred to above are annexed hereto and collectively marked **Annexure - P-1**.

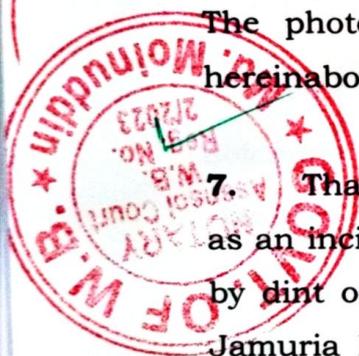
5. That by way of Memo bearing No. 523/ XLVI / LAW / DM-2023 dated 06.11.2023, the Commissioner of Police, Asansol Durgapur Police Commissionerate was also requested to submit report with respect to the incident described in the instant Original Application, which has been received by the answering respondent vide Memo bearing No. 202 / RO(HC) / ASN-DGP dated 09.11.2023.

6. That it is pertinent to mention that the Police report submitted by the Inspector Sudip Dasgupta, Inspector-in-Charge, Raniganj Police Station, *inter alia reveals that, "... It is also submitted that the area falls under the jurisdiction of ECL ..."* vide para 8 of the letter addressed to the Commissioner of Police, ADCP by the Inspector-in-Charge, Raniganj Police Station.

The photocopies of the letter and the aforesaid report as referred to hereinabove are annexed hereto and collectively marked **Annexure - P-2**.

7. That considering the subject-matter of the instant Original Application as an incident occurred on account of Natural Calamity (Land Subsidence), by dint of which one Surajit Sen of Raniganj P.S., one Dinesh Ruidas of Jamuria Police Station, one Samir Bauri of Raniganj Police Station have been found to be dead, the answering Respondent by way of issuing Sanction Orders bearing No. 284 / DMCDPB dated 13.10.2023, Memo No. 285 / DMCDDB dated 13.10.2023 and Memo No. 286 / DMCDPB dated 13.10.2023 respectively has extended ex-gratia monetary compensation, as per extant rules, amounting to Rs. 2 Lakhs (Two Lakh) each to the next kin of the aforesaid deceased persons.

The photo copies whereof are annexed hereto and collectively marked **Annexure - P-3**.



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8. The statements made in paragraph (1) to (6) are based on information derived from the records, which are usually kept and maintained by the answering respondent in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

9. It is therefore prayed that the Hon'ble Tribunal may pass necessary order or further orders as it deem fit and proper in the interest of justice.

Prepared in my office

Sudip K. Das
Advocate

Deponent

[Signature]

The deponent is known to me

Clerk to

Advocate,

Solemnly affirmed before me

On this the 23rd day of November, 2023.

Notary

All annexure are legible

Sudip K. Das
Advocate

Solemnly Confirmed & Declared on Oath before me on Identification

Md. Moazzam

Md. Moazzam

NOTARY Reg. No. 2/2023

Asansol Court Govt. of W.B.



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Annexure - P-L

জেলাশাসক এবং জেলাসমাহার্তার কার্য
পশ্চিমবর্ধমান
জেলাশাসকের আইন বিভাগ
ইমেইল - dmpaschimbarbhaman@gmail.com
ফোননম্বর- 0341-2254545
ফ্যাক্সনম্বর- 0341-2254242



Office of the District Magistrate & Collector
Paschim Bardhaman
LAW Section of the DM
Email-dmpaschimbarbhaman@gmail.com
Phone No- 0341-2254545
Fax No- 0341-2254242

Memo. No:- 522 / XLVI / LAW / DM-2023

Dated:- the Asansol, 06.11.2023

To
The General Manager, Eastern Coalfields Ltd
Satgram-Sripur Area
Ningha, , Asansol-713370,
Paschim Bardhaman (WB)

Sub:- Report i.c.w. OA 157/2023/EZ (In Re: "Illegal Mining: 3 Killed, 10 Missing after cave in-
"News item published in Newspaper "The Times of India" Dated October 13, 2023,
Kolkata), before the Hon'ble National Green Tribunal, Eastern Zone.

With reference to the subject noted above, please find enclosed hereto the copy of the Order dated 17/10/2023 passed by Hon'ble N.G.T., KOL, EZ, which will speak for itself.

Accordingly, you are hereby requested to let this office know as regards the following:-

1. Remedical steps taken so far in the affected area and for the Stakeholders connected therewith;
2. Precautionary measures taken so far for preventing recurrence of the incident, as viewed by Hon'ble N.G.T. while drawing up proceeding on October 18, 2023.
3. Any other measures taken so far or any other suggestions, considering impact of the said incident in future.

You are further requested to send any competent person being acquainted with the aforesaid issue and to report accordingly.

Kindly make it convenient to arrange for providing the informations, as highlighted hereinbefore as expeditiously as possible.

Encl: - As stated above.


District Magistrate & Collector,
Paschim Bardhaman



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Government of West Bengal
Office of the District Magistrate & Collector Paschim Bardhaman
Vivekananda Sarani, P.O. Kanyapur, Asansol-713305
Law Section
Email-paschimbdnlaw@gmail.com

Memo. No. 522 /LAW/DM/XLVI

Dated 10 / 11 / 2023

To
The General Manager, Eastern Coalfields Ltd
Kunustoria Area, Post-Toposi
Dist.: - Paschim Bardhaman
West Bengal-713362
(e-mail- gmkunustoria@gmail.com)

Sub: - Report i.c.w. O.A. 157/2023/EZ (In Re: "Illegal Mining: 3 Killed, 10 Missing after cave in-"
News item published in Newspaper "The Times of India"
Dated October 13, 2023, Kolkata), before Hon'ble National Green Tribunal, Eastern Zone.

With reference to the subject noted above, please find enclosed hereto the copy of the Order dated 17/10/2023 passed by Hon'ble N.G.T., KOL, EZ, which will speak for itself.

Accordingly, you are hereby requested to let this Office know as regards the following: -

1. Remedial steps taken so far in the affected area for the Stakeholders connected therewith;
2. Precautionary measures taken so far for preventing recurrence of the incident, as viewed by Hon'ble N.G.T. while drawing up proceeding on October 18, 2023.
3. Any other measures taken so far or any other suggestions, considering impact of the said incident in future.

You are further requested to send any competent person being acquainted with the aforesaid issue and to report accordingly.

Kindly make it convenient to arrange for providing the information, as highlighted hereinbefore as expeditiously as possible.

Encl: - As stated above.


 District Magistrate & Collector
 Paschim Bardhaman



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Annexure - P-2¹³

শাসক এবং জেলাসমাহারকরণ
শিমবর্ধমান
জলাশাসকের আইন বিভাগ
ইমেইল - dmpaschimbardhaman@gmail.com
ফোননম্বর- 0341-2254545
ফ্যাক্সনম্বর- 0341-2254242



Office of the District Magistrate & Collector
Paschim Bardhaman
LAW Section of the DM
Email-dmpaschimbardhaman@gmail.com
Phone No- 0341-2254545
Fax No- 0341-2254242

Memo. No:- 523 / XLVI / LAW / DM-2023

Dated:- the Asansol, 06.11.2023

To
The Commissioner of Police
Asansol Durgapur Police Commissionerate
Office of the Commissioner of Police
Evelyn lodge, G.T. Road, Kumarpur,
Asansol-713304 Purba Bardhaman
West Bengal, 713101

Sub:- Require status report in OA 157/2023/EZ (In Re: "Illegal Mining: 3 Killed, 10missing after cave in-" News item published in Newspaper "The Times of India" Dated October 13, 2023, Kolkata), before the Hon'ble National Green Tribunal, Eastern Zone.

Sir,

With reference to the subject noted above, please find enclosed hereto the copy of the Order dated 17/10/2023 passed by Hon'ble N.G.T., KOL, EZ, which will speak for itself.

Accordingly, you are hereby requested to let this Office know as to whether any investigation has been caused, followed by lodging of any F.I.R. and results, if any has been reached on account of initiating any investigation.

You are further requested to kindly make it convenient to arrange communication of the dossier with regard to the aforesaid, available so far at your end.

Yours faithfully

District Magistrate & Collector,
Paschim Bardhaman

Encl: - As stated above.



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**OFFICE OF THE COMMISSIONER OF POLICE
ASANSOL – DURGAPUR**

(TELEFAX – 0341 2257260), Email – cpadpc@gmail.com

Memo No. 202 / RO(HC) / ASN-DGP.

Dated 09/11/2023.

To
The District Magistrate,
Paschim Bardhaman
Asansol-713305.

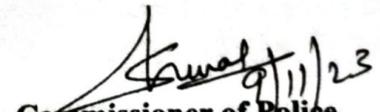
Sub.: Status report in OA 157/ 2023/ EZ (In Re : Illegal Mining 3 Killed, 10 Missing after Cave in News Item Published in The Times of India Dt.13.10.2023 Kolkata) before the Hon'ble National Green Tribunal, Eastern Zone Bench , Kolkata.

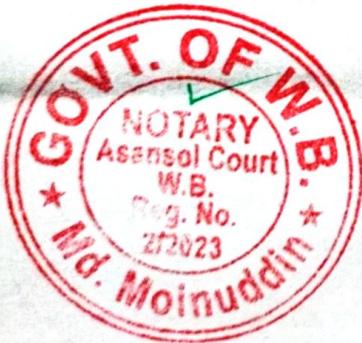
Ref.: Memo No. 523/XLVI/ Law /DM-2023, Dated 06.11.2023.

In regard to above mentioned Memo No., status report has been asked from IC Raniganj PS, attached herewith which is self explanatory.

This is favour of your kind perusal.

Encl.: Enquiry report of IC Raniganj PS.


Commissioner of Police,
Asansol –Durgapur.



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The Learned Commissioner of Police,
Asansol-Durgapur Police Commissionerate.

Through: Proper channel

Ref: OA No. 157/2023/EZ, In Re: "Illegal mining 3 killed, 10 missing after cave in news item published in the Times of India dated 13.10.2023"

Sub: Action taken report

Respected Sir,

With due respect I, the Inspector-in-Charge of Raniganj PS beg to submit this report over the captioned subject matter as under:

On 17.10.2023 Shri Pijush Tewary, Chief Manager (M)/Agent, Amritnagar Group of Mines, Kunustoria Atea, ECL lodged a written complaint to the effect that on 11.10.2023 at about 03:00 pm a crowd of unknown persons (local villagers) entered in the Highwall mine area for the intention best known to them and suddenly at about 03:15 pm crows started shouting loudly causing unrest in mine and it was reported that three miscreants died during the situation but the actual reason is unknown.

Based on the aforesaid complaint Raniganj PS Case No. 434/2023 dated 17.10.2023 u/s.143/447/379/304A IPC was registered and investigation was entrusted to SI Siladitya Banerjee, In-Charge, Ballavpur OP under Raniganj PS.

During investigation SI Siladitya Banerjee visited the PO, prepared rough sketch map with index, examined available witnesses and recorded their statements u/s. 161 of Cr.P.C.

Inquest over the dead body of the three deceased persons was performed by Raniganj PS in Raniganj PS UD Case No. 58 of 2023 dated 12.10.2023, Raniganj PS UD Case No. 59 of 2023 dated 12.10.2023 and Raniganj PS UD Case No. 60 of 2023 dated 12.10.2023 and thereafter post mortem examination of the deceased persons was done at Asansol District Hospital, where the Autopsy Surgeon opined "Death was due to the effect of injuries sustained as described above. Antemortem in nature."

The investigation of the case is going on and on its completion report in final form will be forwarded to the jurisdictional Magistrate.

Investigation has so far revealed that on the fateful day some local villagers had visited the PO for the reason which is still under investigation. While some could come out a few were caved-in and a result three persons died.

I further submit that I have perused the news articles mentioned in the order sheet dated 18.10.2023 but I emphatically deny the allegation made therein to the effect that there is any illegal collection of coal from the mine. It is also submitted that the area falls under the jurisdiction of ECL and CISF personnel are deployed to have round the clock surveillance to prevent illegal trespass of outsiders. In the event any pilferage of coal or illegal mining is reported or otherwise come to the knowledge of the police, prompt action is taken.

I am enclosing herewith the copy of written complaint, formal FIR, PM report for your Honour's kind perusal.

With regards,

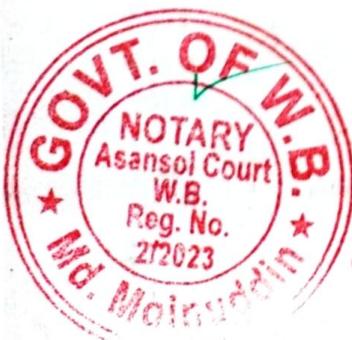
Encl: As stated above

Yours faithfully

[Signature]
Insp. Sudip Dasgupta
Inspector-in-Charge
Raniganj Police Station 8/11/23
Asansol-Durgapur Police
Inspector - in - Charge
Raniganj, P. S.
A. D. P. C.

[Signature] DR-7167 Page 1 of 1

8/11/23



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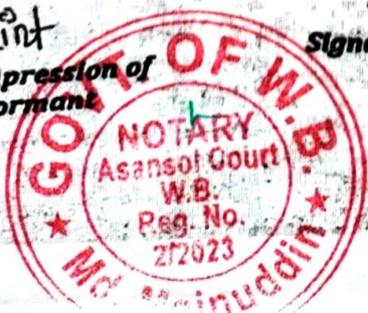


FIRST INFORMATION REPORT

13374

1. Dist. West Bengal Sub-Divn. Asansol PS. Raniganj Year 2023 FIR No. 193/447/279/2023 Date 17/10/2023
2. (i) Act IPE Sections 143/447/279/2023 (ii) Act 120B/506 Sections X
- (iii) Act X Sections X (iv) Other Acts & sections X
3. (a) General Diary reference : Entry No. 1079 Time at 22:25 hr
- (b) Occurrence of Offence : Day Tuesday Date 11/10/2023 at about 03:00 P.M.
- (c) Information received Date 17/10/2023 Time at 22:25 hr
- G.D. No. 1079 at the Police Station.
4. Type of Information : Written / Oral / Typed
5. Place of Occurrence : (a) Direction and Distance from P.S. North/West 07 KM (approx)
- (b) Address Mines premises of Madyankali Highrel Project under Raniganj P.S. Dist. Paschim Bardhaman Beat No. X
- (c) In case outside limit of this Police Station, then the name of P.S. X District X
6. Complainant / Information :
- (a) Name Pijush Tewary (9124795450)
- (b) Father's / Husband Name U. Lalghopal Tewary
- (c) Date / Year of Birth Not noted
- (d) Nationality Indian
- (e) Address Agent Amritnagar Colony, P.O. Sarsole Pas-Raniganj, Dist-Paschim Bardhaman
7. Details of known / suspected / unknown / accused / with full particulars Local villagers
(attach separate sheets, if necessary) (Unknown miscreants)
reasons for delay in reporting by the Complainant / Information X
8. Particulars of properties stolen / involved : (Attach separate sheet, if required) X
9. Total value of properties stolen / involved X
10. Inquest report / U.D. : Case No. , if any X
11. FIR Contents (attach separate sheet, if required) The original typed complaint which is treated as FIR is attached herewith.
12. Action taken since the above report reveals commission of offence(s) was 193/447/279/2023 / 120B/506 IPE

is on complaint
Signature / Thumb Impression of the Complainant / Informant



Signature of the Officer-in-charge, Police Station with
 Name : SUDIP DASGUPTA
 Rank : INSPECTOR OF POLICE
 Raniganj, P. S. 17/10/2023

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Office of the Chief Manager (M)/Agent
 Amritnagar Group of Mines,
 Kunustoria Area
 P.O.- Searsole Rajbari,
 Dist.- Paschim Bardwan (W.B.) 713358
 CIN- U10101WB1975GO1030295
 e-mail ID - pmancknt@gmail.com
 An ISO 9001, ISO 14001 & OHSAS 18001
 Certified Company



No. Agent/4100/2023/1560

Dated: 12/10/2023

To,
 The Inspector In-charge
 Raniganj Police Station
 ADPC, Paschim Bardwan
 Pin- 713347

Sub: Registration of FIR (under Section 154 CR.PC)

Dear Sir,

Kindly arrange to register an F.I.R. in respect of below noted complaint given in specified Performa:

1. Complaint/ Informant
 - A. Name : PIJUSH TEWARY
 - B. Father' Name : Lt. Lalgopal Tewary
 - C. Address : Office of the Agent, Amritnagar Colliery, PO- Searsole, Dist.- Paschim Bardhaman (WB), Pin- 713358
 - D. Ph. No. : 9434795450
 - E. E-mail : agentagom@gmail.com
2. Place of occurrence : Mines premises of Narayankuri Highwall Project
3. Date and time of occurrence : 11.10.2023 at about 03.00 pm
4. Nature of offence (i.e. theft, burglary, snatching): Coal Theft
5. Description of stolen property :
6. Details of known/ unknown accused with full particulars: Local villagers (unknown miscreants)
7. Content of the Complaint (in brief)- It was reported that on dated 11.10.2023 at about 03.00 pm, a crowd of unknown persons (local villagers) enter in to the Highwall mine area for the intention best known to them. Suddenly at about 03.15 pm crowd started shouting loudly causing unrest in mine. With time, more and more numbers of people gathered their showing violent behavior.

Also it was reported that three (3) miscreants died during the situation but the actual reason unknown. Since, all the miscreants entered forcefully into the unauthorized mining area, they are solely responsible for the above.

You are requested to look into this matter & take necessary steps as per law.

Received at 22.25 hrs on 17/10/2023 and started Raniganj
 Pos case NO- 124/23 dt 17/10/2023 u/s- 143/447/379/304A/
 120B/506 IPC

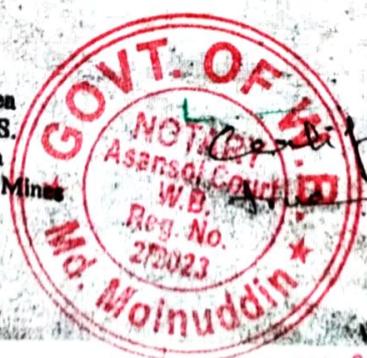
Yours sincerely

Pijush Tewary
 12.10.2023

(PIJUSH TEWARY)
 Chief Manager (M)/Agent
 Amritnagar Group of Mines
 Ch. Manager (Min.) Agent
 Amrit Nagar Group of Mines
 Kunustoria Area, E.C.L.

Copy to:

1. General Manager, Kunustoria Area
2. Area Personnel Manager, Kunustoria Area
3. I/C Ballavpur Outpost under Raniganj P.S.
4. Area Security Inspector, Kunustoria Area
5. Security Inspector, Amritnagar Group of Mines
6. CISF Camp in-charge, Kunustoria Area



inspected to be the
 Copy
 Inspector - in - Charge
 Raniganj P. S.
 A. D. P. C.
 22 NOV 2023



Form No. 5372

POST - MORTEM REPORT

(P.R.B. Form No. 55-Vide Rule 284)

STATION: ADH, ASANSOL

PMR No. 988/23, dated: 12.10.2023.

Ref: RANIGANJ PS, U.O. Case No. 59/23 dated: 12.10.2023

Name, Age, Sex, Date of Birth, Case No.	Where brought - Village & Thana	Name of constable by whom brought & names of relatives accompanying	Date & hour of			Information furnished by police	By whom searched before the medical officer
			Dispatch	Arrival at dead house	EXAMINA TION		
Suman Prasad 340 Anand Bauri Treasurer, Bala, Jindal Badrinarayan Bhagwati Chak, P.S. Asansol, Paschim Bardhaman.	RANIGANJ P.S.	C/2169 Dipankar Bauri, Raniganj P.S.	12.10.23	PAPER REG. 12.10.23 12.30 PM.	12.10.23 12.45 PM 1.00 01.30 PM	AS PER INQUEST REPORT	C/2169 Dipankar Bauri, Raniganj Bauri (Father).

N.B. - Observed the state of all the organs & when no disease or injury is found write "Healthy"

1 - Condition of subject - stout, emaciated, decomposition etc.	2 - Wounds - position, size, character	3 - Bruises - position, size and nature	4 - Marks of ligature on neck, dissection etc.
One male dead body, average built, swarthy complexion, wearing pink colored T-shirt, white printed half pant & blue colored half pant - torn at places. Wearing apparatus & body stained with black dust. Rigor mortis developed all over the body. Post mortem staining fixed over the dependent part of the back except the places of contact flattening. B/L pupil dilated & fixed. Post mortem blisters present at places.	i) Graze abrasion of size 67cm x 45cm present over entire posterior thoracic wall. ii) Graze abrasion of size 45cm x 40cm present over posterior abdominal wall. iii) Multiple graze abrasion of size 10cm x 8cm to 4cm x 4cm present over anterior thoracic wall at places. iv) Comminuted fracture of B/L Ilium bone of pelvis with diffuse extravasation of blood over the surrounding tissues. Pelvic cavity contains AM & PM clotted blood. v) Diffuse contusion present over the urinary bladder. vi) Comminuted fracture of sacrum with diffuse extravasation of blood over the surrounding tissues. vii) Comminuted fracture present over upper one third of right femur with diffuse extravasation of blood over the surrounding tissues. ***		

1 - Scalp - skull and vertebrae	2 - Membrane	3 - Brain & Spinal Cord - (The spinal canal need not be examined unless any indication of disease or injury exists.)
Scalp: Pale. Skull & vertebrae - Intact.	Pale.	Brain - Pale. Spinal cord - Healthy.

1 - Walls, ribs & Cartilages	2 - Pleurae	3 - Larynx & Trachea	Right lung	Left lung	Pericardium	Heart	Vessels
Walls - As described. Ribs & cartilage - Intact.	Pale.	Mucus mem. Pale.	Both lungs pale.		Pale.	Pale.	Pale.

1 - Walls	2 - Peritoneum	3 - Mouth, Pharynx & esophagus	4 - Stomach & its contents	5 - Small intestine & its contents	6 - Large intestine & its contents
As described.	As described.	Mucus membrane - Pale.	Pale. Contains mucoid fluid.		Pale. Contains faeces & gas.

7 - Liver	8 - Spleen	9 - Kidneys	10 - Bladder	11 - Organs of generation, external & internal
Pale.	Pale.	Both kidneys pale.	As described.	Healthy.

1 - Injury	2 - Disease or deformity	3 - Fracture	4 - Dislocation
As described.	Not detected.	As described.	Nil.

All the injuries were fresh & show evidences of vital reactions.
No other injuries could have been detected even after careful examination & dissection.

OPINION OF THE MEDICAL OFFICER AS TO THE CAUSE OF DEATH.

N.B. - In the case of wounds note whether there is any indication of the wounds being homicidal, suicidal or otherwise.
Death was due to the effects of injuries sustained as described above.
Antemortem in nature.
Approx. time since death: 18 - 36 hours.

REMARKS BY CIVIL SURGEON.

Civil Surgeon of _____

Suvajit Ray
12/10/2023

Sealed & signed to be true copy

DR. SUVAJIT RAY
MD. FORENSIC MEDICINE, SUVAJIT RAY
M. D. (SPECIALIST)-MEDICO LEGAL
WB&T BENGAL HEALTH SERVICE
ASANSOL DISTRICT HOSPITAL
REF. No. - 73633 (WBMC)

The day of 20

Inspector - in - Charge
Raniganj P.S.
A.D.P.C.



22 NOV 2023

Form No.5372

PMR No. 989/23, dated: 12.10.2023.

(P.R.B. From No 55-Vide Rule 284)

POST - MORTEM REPORT

STATION: ADH, ASANSOL

Ref: RANIGANJ P.S, U.D. Case No. 60/23, dated: 12.10.2023

Name, sex, age & caste	Whence brought - Village & Thana	Name of constable by whom brought & names of relatives accompanying	Date & hour of			Information furnished by police	By whom identified before the medical officer
			Dispatch	Arrival at dead house	EXAMINATION		
DINESH RUDAS S/O Lt. Shibu Rudas 30 years, Male, Hindu Vill: Fartherpur, P.S - Jamuria, Paschim Bardhaman.	RANIGANJ P.S.	C/2169 Dipankar Bauri, Raniganj P.S.	12.10.23 at 07.05 hrs.	PAPER REG. 12.10.23 12.30 PM.	12.10.23 03.35 PM to 03.30 PM	AS PER INQUEST REPORT	C/2160 Dipankar Bauri, Bijay Rudas. (Uncle).

Length- 5'5" , w - 61 kg

N.B - Observed the state of all the organs & when no disease or injury is found write "Healthy"

EXTERNAL APPEARANCE

1.- Condition of subject - stout, emaciated decomposed etc. One male dead body, average built swarthy complexion, wearing blue colored full pant, ash colored half pant & maroon colored vest- torn at places. Wearing apparels & body stained with black dust at places. Rigor mortis developed all over the body.	2. - Wounds - position, size, character. i) Diffuse extravasation of blood present over the entire scalp. Depressed comminuted fracture of left frontal-parietal-temporal-occipital bone of skull with gross laceration of underlying meninges and brain matter at places with the broken edges of the bones. ii) Crush injury of thorax with crushing of skin, subcutaneous tissues, muscles, bones, thoracic organs, vertebrae, blood vessels & nerves with parts of soft tissues & bones missing. The margins were irregular, abraded & contused with parts of soft tissues missing. iii) Crush injury of the abdomen with crushing of skin, muscles, peritoneum, abdominal organs, including the pelvic cavity organs & pelvic bones, external genital organs, blood vessels, nerves & vertebrae. The margins were irregular, abraded & contused with parts of soft tissues missing. iv) Crush injury of both the thighs with crushing of skin, muscle, bone, blood vessels & nerves. The margins were irregular, abraded & contused with parts of soft tissues & bones missing. ***	3. - Bruises - position, size and nature	4. - Marks of ligature on neck, dissection etc.
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CRANIAL AND SPINAL CAVITY

1.- Scalp -skull and Vertebrae As described.	2. - Membrane As described.	3. - Brain & Spinal Cord - [The spinal canal need not be examined unless any indication of disease or injury exists.] As described.
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THORAX

1. - Walls, ribs & Cartilages. As described.	2. - Pleurae As described.	3. - Larynx & Trachea As described.	Right lung. As described.	Left lung. As described.	Pericardium. As described.	Heart. As described.	Vessels. As described.
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ABDOMEN

1. - Walls As described.	2. - Peritoneum As described.	3. - Mouth, Pharynx & esophagus. As described.	4. - Stomach & its contents As described.	5. - Small intestine & its contents As described.	6. - Large intestine & its contents As described.
7. - Liver As described.	8. - Spleen As described.	9. - Kidneys As described.	10. Bladder As described.	11. - Organs of generation, external & internal As described.	

MUSCLES AND BONES AND JOINTS

1. - Injury As described.	2. - Disease or deformity. Not detected.	3. - Fracture As described.	4. - Dislocation. NIL.
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*** All the injuries were fresh & shows evidences of vital reactions. No other injuries could have been detected even after careful examination & dissection.

OPINION OF THE MEDICAL OFFICER AS TO THE CAUSE OF DEATH

N.B.- In the case of wounds note whether there is any indication of the wounds being homicidal, suicidal or otherwise,
Death was due to the effects of injuries sustained as described above.
Antemortem in nature.
Approx. time since death: 18 - 36 hours.

REMARKS BY CIVIL SURGEON

Civil Surgeon of _____
Completed to be the
true copy.
The day of 20 _____
Inspector-in-Charge
Raniganj P.S
A.D.P.C.

Suvajit Ray
12/10/2023



DR. SUVAJIT RAY
MD. FORENSIC MEDICINE
M. O. (SPECIALIST)-MEDICO LEGAL
WEST BENGAL HEALTH SERVICE
HOSPITAL

- 14 -



Form No.5372

PMR No. 987/23, dated: 12.10.2023.

(P.R.B. From No 55-Vide Rule 284)

POST - MORTEM REPORT

STATION: ADH, ASANSOL

Ref: RANIGANJ PS, U.D. Case No. 58/23 dated: 11.10.2023

Name of deceased Sex age & caste	Whence brought - village & Thana	Name of constable by whom brought & names of relatives accompanying	Date & hour of			Information furnished by police	By whom identified before the medical officer
			Dispatch	Arrival at dead house	EXAMINATION		
SURAJIT SEN S/O S/O Samir Sen 21 years, male, Hindu Newagra, Poddar para, P.S - Raniganj, Paschim Bardhaman.	RANIGANI P.S.	C/2169 Dipankar Bauli, Raniganj PS.	11.30.23	PAPER REC. 12.30.23 12.30 PM.	12.10.23 01.45 PM 02.30 PM	AS PER REQUEST REPORT	C/2169 Dipankar Bauli, Santu Dutta. (Cousin brother).

Length- 5'5" , w - 67 kg

N.B - Observed the state of all the organs & when no disease or injury is found write "Healthy"

I - EXTERNAL APPEARANCE

1 - Condition of subject - stout, emaciated decomposed etc. One male dead body, average built, swarthy complexion, wearing ash colored T-shirt, blue colored half pant & maroon colored underwear. Wearing apparel & body stained with black dust. Rigor mortis developed all over the body. Post mortem staining fixed over the dependent part of the back except the places of contact flattening. B/L pupil dilated & fixed.	2 - Wounds - position, size, character. i) Diffuse graze abrasion present over entire posterior thoracic & posterior abdominal wall. ii) Graze abrasion of size 13cm x 12cm present over middle one third, posterior aspect of right forearm. iii) Multiple graze abrasion of size 8cm x 5cm to 2cm x 2cm present over anterior thoracic wall in places. iv) Comminuted fracture of B/L Ilium bone of pelvis with diffuse extravasation of blood over the surrounding tissues. Pelvic cavity contains AM & PM clotted blood. v) Diffuse contusion present over the urinary bladder. vi) Lacerated injury of size 10cm x 6cm present over the perineum with gross laceration of underlying subcutaneous tissues and muscles resulting in expulsion of small intestine through the defect. vii) Peritoneum ruptured. Peritoneal cavity contains AM & PM clotted blood. Diffuse contusion present over the intestines with tearing of mesentery at places.	3 - Bruises - position, size and nature	4 - Marks of ligature on neck dissection etc.
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II - CRANIUM AND SPINAL CORD

1 - Scalp - skull and vertebrae Scalp: Pale. Skull & vertebra - intact.	2 - Membrane Pale.	3 - Brain & Spinal Cord - (The spinal canal need not be examined unless any indication of disease or injury exists.) Brain - Pale. Spinal cord - Healthy.
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III - THORAX

1 - Walls, ribs & Cartilages Walls - As described. Ribs & cartilage - intact.	2 - Pleurae Pale.	3 - Larynx & Trachea Mucus mem. - Pale.	Right lung Both lungs pale.	Left lung	Pericardium Pale.	Heart Pale.	Vessels Pale.
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IV - ABDOMEN

1 - Walls As described.	2 - Peritoneum As described.	3 - Mouth, Pharynx, & esophagus Mucus membrane - Pale.	4 - Stomach & its contents Pale. Contains mucoid fluid.	5 - Small intestine & its contents As described.	6 - Large intestine & its contents As described.
7 - Liver Pale.	8 - Spleen Pale.	9 - Kidneys Both kidneys pale.	10 - Bladder As described.	11 - Organs of generation, external & internal Healthy.	

NOTES MORE DETAILED DESCRIPTION OF INJURY OR DISEASE

1 - Injury As described.	2 - Disease or deformity. Not detected.	3 - Fracture As described.	4 - Dislocation Nil.
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All the injuries were fresh & show evidences of vital reactions. No other injuries could have been detected even after careful examination & dissection.

OPINION OF THE MEDICAL OFFICER AS TO THE CAUSE OF DEATH.

N.B.- In the case of wounds note whether there is any indication of the wounds being homicidal, suicidal or otherwise.
Death was due to the effects of injuries sustained as described above. Antemortem in nature.

Approx. time since death: 18 - 36 hours.

REMARKS BY CIVIL SURGEON.

Civil Surgeon of _____
Certified to be true & correct
[Signature]



DR. SUVAJIT RAY
M.D. FORENSIC MEDICINE
M.O. (SPECIALIST) - MEDICO LEGAL

[Signature] 12/10/2023

The day of 20

Inspector in Charge
Raniganj P.S.
A.D.P.C.

- 15 -



GOVT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR
PASCHIM BARDHAMAN
(DISASTER MANAGEMENT SECTION)
E-mail-ddmopaschimbdn@paschimbardhaman

Annexure-P-3

Order

Sanction is hereby accorded to the tune of Rs.2,00,000/- (Rupees Two Lakh) only for the payment towards Ex-gratia to **Rakesh Bauri**, the next kin of the deceased **Samir Bauri** of Raniganj PS, Asansol, Paschim Bardhaman who died on 11.10.2023 due to Natural Calamity (Land Subsidence).

The segregated amount will be remitted from the allotment no. 43-DM/FR/I/E-394252/2021, dated-28/04/2023 under head of account 2235-60-200-00-042-31-02-V Disaster Management & Civil Defence amounting to **Rs.50,000/- (Fifty Thousand)** only and the balance segregated amount will be remitted from the allotment no. 42-DM/FR/I/E-394252/2021, dated-28.04.2023 under head of account 2245-02-111-00-001-50-00-V amounting to **Rs.1,50,000/- (One Lakh Fifty Thousand)** only the total amount of Rs.2,00,000/- to the account of the beneficiary bearing no.11060110057910, IFSC Code-UCBA0RRBPG, M-9832049875.

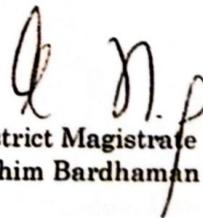

District Magistrate
Paschim Bardhaman

Memo No. 284 /DMCDPB

Date- 13-10-2023

Copy forwarded for information & taking necessary action to:-

1. The Sub-Divisional Magistrate, Asansol.
2. The Sr.D.C. Paschim Bardhaman
3. The NDC, Paschim Bardhaman
4. The Treasury Officer, Asansol.
5. Beneficiary - Rakesh Basuri, Raniganj PS, Asansol


District Magistrate
Paschim Bardhaman



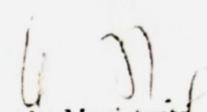
-16-

GOVT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR
PASCHIM BARDHAMAN
(DISASTER MANAGEMENT SECTION)
Email: dm_paschim@dm_paschim.bardhaman

Order

Sanction is hereby accorded to the tune of Rs 2,00,000/- (Rupees Two Lakh) only for the payment towards Ex-gratia to **Manju Sen**, the next kin of the deceased **Surajit Sen** of Raniganj PS, Asansol, Paschim Bardhaman who died on **11.10.2023** due to Natural Calamity (Land Subsidence).

The segregated amount will be remitted from the allotment no. **43-DM/FR/I/E-394252/2021, dated -28/04/2023** under head of account **2235-60-200-00-042-31-02-V** Disaster Management & Civil Defence amounting to **Rs.50,000/- (Fifty Thousand)** only and the balance segregated amount will be remitted from the allotment no. **42-DM/FR/I/E-394252/2021, dated-28.04.2023** under head of account **2245-02-111-00-001-50-00-V** amounting to **Rs.1,50,000/- (One Lakh Fifty Thousand)** only the total amount of Rs.2,00,000/- to the account of the beneficiary bearing no.11060110089557, IFSC Code-UCBA0RRBPBG, M-7478831876.


District Magistrate
Paschim Bardhaman

Date- 13-10-2023.

Memo No. 285 /DMCDPB

Copy forwarded for information & taking necessary action to:-

1. The Sub-Divisional Magistrate, Asansol.
2. The Sr.D.C, Paschim Bardhaman
3. The NDC, Paschim Bardhaman
4. The Treasury Officer, Asansol.
5. Beneficiary's Manju Sen, Raniganj PS, Asansol


District Magistrate
Paschim Bardhaman



22 NOV 2023

-17-



GOVT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR
PASCHIM BARDHAMAN
(DISASTER MANAGEMENT SECTION)
E-mail:ddmopaschimbnd@paschimbardhaman

Order

Sanction is hereby accorded to the tune of Rs.2,00,000/- (Rupees Two Lakh) only for the payment towards Ex-gratia to **Rita Ruidas**, the next kin of the deceased **Dinesh Ruidas** of Jamuria PS, Asansol, Paschim Bardhaman who died on **11.10.2023** due to Natural Calamity (Land Subsidence).

The segregated amount will be remitted from the allotment no. **43-DM/FR/I/E-394252/2021, dated-28/04/2023** under head of account **2235-60-200-00-042-31-02-V** Disaster Management & Civil Defence amounting to **Rs.50,000/- (Fifty Thousand)** only and the balance segregated amount will be remitted from the allotment no. **42-DM/FR/I/E-394252/2021, dated-28.04.2023** under head of account **2245-02-111-00-001-50-00-V** amounting to **Rs.1,50,000/- (One Lakh Fifty Thousand)** only the total amount of Rs.2,00,000/- to the account of the beneficiary bearing no. **423110110012292**, IFSC Code- **BKID0004231 M-7098581559**.


District Magistrate
Paschim Bardhaman

Date- 13-10-2023

Memo No. **286** /DMCDPB

Copy forwarded for information & taking necessary action to:-

1. The Sub-Divisional Magistrate, Asansol.
2. The Sr.D.C, Paschim Bardhaman
3. The NDC, Paschim Bardhaman
4. The Treasury Officer, Asansol.
5. Beneficiary-Rita Ruidas, ssJamuria PS, Asansol


District Magistrate
Paschim Bardhaman



22 NOV 2023